



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/774/2020

This the 15<sup>th</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Riyaz Ahmad Sheikh, aged 41 years, son of Juma Sheikh,  
R/o Diver Tral, District – Pulwama, J&K.

.....Applicant  
(Advocate: Mr. Sheikh Younus)

Versus

1. Union Territory of J&K, through Commissioner cum Secretary to Govt. Home Department, Civil Secretariat, Jammu/Srinagar.
2. Senior Superintendent of Police Crime Branch Kashmir, Srinagar.
3. Superintendent of Police Crime Branch Kashmir, Srinagar.
4. Deputy Superintendent of Police (Investigation Officer) Crime Branch Kashmir, Srinagar.
5. Director, Urban Local Bodies, Kashmir at Srinagar.
6. Executive Officer Municipal Committee Tral.

.....Respondents  
(Advocate: Mr. Amit Gupta, A.A.G)

**ORDER****Per Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

The present original application has been filed by the applicant Riyaz Ahmad Sheikh. The O.A is being disposed of with direction to Respondent No. 4 to send the service book of the applicant Riyaz Ahmad Sheikh to Respondent No. 6 within a period of four weeks from the date of receipt of a certified copy of this order.

3. In view of the above, the OA is disposed of. No costs.

**(Anand Mathur)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member(J)**

rk\*